

basic allocation for Orissa State was fixed at 57,8000 tonnes per quarter in April, 1982. This was raised to 61,800 tonnes per quarter in April, 1983 and again to 67,800 tonnes per quarter in October, 1984. The Government of Orissa had requested in February, 1984 that their quarterly allocation may be increased to 1,01,800 tonnes. The request was not agreed to on account of limited availability of levy cement. Besides the States' quarterly allocations, allocations for the irrigation and power projects in the States are made in addition, as per the quantities determined and advised every quarter by the Central Water Commission and the Central Electricity Authority.

The details regarding the allocations made for Orissa State (including allocation for Irrigation and Power Projects) and the despatches (including those for irrigation and power projects) in the financial years 1982-83, 1983-84 and 1984-85 are as per the details given below :—

(Figures in '000 tonnes)

Period	Allocation to the State (including allocation for Irrigation and Power Projects)	Despatches	%age of despatches to allocation
1982-83	559	359	64
1983-84	503	441	88
1984-85	469	324	69

(b) and (c). The despatches have not been to the full extent of allocation because of various factors like shortfall in production on account of power cuts imposed on factories supplying cement to Orisa; less availability with local factories in Orissa to meet the full allocation; transport difficulty in movement, etc. On account of the expansion in the licensed capacity of Hira Cement (Bargarh) from 4 lakh tonnes per annum to 5.65 lakh tonnes per annum the local availability of cement in Orissa is expected to increase. In addition, the position is reviewed from time to time and appropriate remedial action is taken.

#### Tender for Second Mine Expansion of Neyveli Lignite Corporation

\*423. DR. V. VENKATESH :  
SHRI H. G. RAMULU :

Will the Minister of ENERGY be pleased to state :

(a) whether the total cost of the project for second mine expansion of the Neyveli Lignite Corporation Limited has been finally determined;

(b) whether the same would involve some credit financing for abroad; and

(c) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) and (c). KFW, a West German Financing Agency, has agreed in principle to give financial assistance for meeting the foreign exchange requirements in respect of equipment/components to be procured from West Germany.

#### Industrialisation of Tribal Area of Baroda District (Gujarat)

\*424. SHRI AMARSINH RATHAWA :  
Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the tribale area of Baroda District in Gujarat is the most backward area in regard to industry;

(b) if so, whether any survey has been conducted to start some big industry in this area to provide jobs to the adivasi people of the area; and

(c) if not, whether Government propose to industrialise this area during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Baroda district in Gujarat has not been declared as Centrally identified backward area.

(b) and (c). No survey has been conducted by the Central Government in this area.

Central Government has announced schemes for the development of Centrally identified backward areas including No Industry districts.

**Investment of Amount Collected by M/s. Lohia Machines Ltd. for Booking of Scooters in Government Securities**

**\*425. SHRI SOMJIBHAI DAMOR :** Will the Minister of INDUSTRY be pleased to state :

(a) the total amount collected by M/s. Lohia Machines Limited, Kanpur from the public against booking of Vespa XE Scooters, as initial deposit;

(b) whether Government have issued guidelines that manufacturers of two-wheeler scooters are to invest in Government securities the specific amount collected from public as initial deposit against booking of vehicles;

(c) if so, what percentage of amount is to be invested in Government securities;

(d) whether it is a fact that M/s. Lohia Machines Ltd., Kanpur has not invested the required amount collected as initial deposit in Government securities;

(e) if so, the action proposed by Government against the company; and

(f) the total amount invested by the company in Government securities ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :** (a) Out of a sum of about Rs. 115 crores received by the company initially, Rs. 93.77 crores remain with it as on 31st October, 1985.

(b) The guidelines stipulate that not less than fifty percent of the deposits received should be deposited with nationalised banks/public sector financial institutions/public sector undertakings/Unit Trust of India and H.D.F.C.

(c) There is no stipulation regarding investment to be made in Government securities.

(d) The company has confirmed that it is following the guidelines.

(e) and (f). Do not arise.

**Requirement of Energy for use in Agriculture and Industry**

**\*426. SHRI SRIBALLAV PANIGRAHI :** Will the Minister of ENERGY be pleased to state :

(a) whether any survey has been conducted regarding the quantum of energy required for use in agriculture, industry, etc., in the country;

(b) whether Government have also conducted any study regarding the quantum of energy available at present;

(c) whether there is an acute shortage of energy in the States;

(d) if so, the arrangements along with the programmes and plans being made to overcome this shortage; and

(e) to what extent the plans have materialised so far ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) :** (a) and (b). Yes, Sir. During April to Nov., 1985, the total quantum of energy available in the country was about 102 billion units, while the total estimated requirement was about 112 billion units.

(c) During the period April to Nov., 1985 the overall power shortage was about 8.4 per cent.

(d) and (e). A provision of Rs. 34,273 crores has been made in the Seventh Plan for augmenting the availability of power. It is proposed to add new generating capacity of 22,245 MW and to improve the utilisation of existing capacity. Measures are also being taken to reduce transmission and distribution losses and to conserve energy. An additional capacity of 1442 MW has been added so far during the current year. A number of measures have been introduced to improve the PLF of coal based units.